NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 110/16	TP 57/17	For compl-iance	433(e)	Ruchi Soya Industries Ltd. Vs Bhadravathi Balaji Oil Palms Ltd.

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

T. GAJENDRA. Auth. Rep. Petitioner

9902025874

Petrhoner.

ORDER

Authorised representative of the Petitioner Company is present. He has filed some compliance Memo. Already notices served on Respondent and none appeared. Matter is listed for consideration on 03/10/2017.

Member (T)

Member (J)